


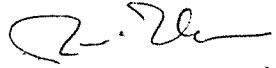
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21.02.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1118/IB/2018
NAME OF THE PETITIONER(S) : UNIQUE ROOF PVT LTD
NAME OF THE RESPONDENTS : SCM GARMENTS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	D. KANDASIA SUNDARAM	Prop.	
2.	M/S. Unique Roof	R. RAGHAVENDRAN c/w for OC	

ORDER

Counsels for both the sides are present. Counsel for Corporate Debtor has prayed for time to file reply. At request, time is enlarged with the direction that last and final opportunity is given for filing reply failing which right of filing reply shall stand forfeited. Put up on 03.04.2019 at 10.30 A.M.

ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)